against the late Dr. T. Saifudin and state:

- (a) whether investigations in respect of the tax arrears of the Mullaji and his family members have since been completed;
 - (b) if so, the outcome thereof:
- (c) if not, the reasons for such inordinate delay in making the investigation; and
- (d) when they are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) Yes, Sir.

- (b) The investigations have not brought to light any concealment of income or wealth.
 - (c) and (d). Do not arise.

LOANS OUTSTANDING AGAINST STATES

4089. SHRI KIRUTTINAN: Will the Minister of FINANCE be pleased to state:

- (a) the amount of loan arrears outstanding at present against different State Governments to be repaid to the Central Government; and
- (b) the details of the loans with heads and the dates of repayment?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). A statement showing the loans outstanding against the State Governments as on 31st March, 1967, by broad categories, is laid on the Table of the House. [Placed in Library, See No. LT—474/68.]

The number of loans is well over 10,000 and the maturity period also varies from less than a year to 40 years. Further, loans are also continually being granted. It is, therefore, difficult to indicate the dates of repayment of outstanding loans.

M/s ORIENTAL TIMBER TRADING COR-PORATION AND M/s MCKANZIES LTD.

- 4090. SHRI SURAJ BHAN: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2416 on the 30th November, 1967 and state:
- (a) whether the investigations have since been completed into the transactions of M/s Oriental Timber Trading Corporation (P) Ltd. and M/s Mckanzies Ltd., Bombay; and
 - (b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

मैसर्स ओरियंटल टिम्बर ट्रेंडिंग कारपोरेशन

- 4091. श्री सूरज भान: क्या वित्त मंत्री 30 नवम्बर, 1967 के अतारांकित प्रश्न संख्या 2417 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:
- (क) क्या मैसर्स ओरियन्टल टिम्बर ट्रेडिंग कारपोरेशन (प्राइवेट) लिमिटेड द्वारा किये गये कर अपवंचन के बारे में जांच इस बीच पूरी हो गई है; और
- (ख) यदि हां, तो उसका व्यौरा क्या है?

उप प्रधान मंत्री तथा वित मन्त्री (श्री मोरारजी देसाई) : (क) जी, नहीं।

(ख) सावल ही नहीं उठता ।

UNTOUCHABILITY

4092, SHRI BABURAO PATEL: Will the Minister of SOCIAL WELFARE be pleased to state:

 (a) the names and number of temples thrown open to Harijan since the passing of the Untouchability Act. Statewise: